# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO- 3062 ANSWERED ON 04<sup>TH</sup> AUGUST, 2022

#### **CONSTRUCTION OF ROAD UNDER CRIF**

†3062. SHRI DEVJI M. PATEL:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the connectivity between Battisa Nallah and Bhakar area will be disrupted due to Battisa Nallah irrigation project and if so, the details thereof; and
- (b) whether twelve km road in tribal dominated area (Jaidara, lower Tankia road to Deldar *via* Lakumbar Mahadev, Bhakar Wavsi) is proposed to be constructed under the Central Road and Infrastructure Fund (CRIF) and if so, the details thereof?

## **ANSWER**

## THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The road connectivity between Battisa Nallah and Bhakar area is State roads, which is under the jurisdiction of Government of Rajasthan. Ministry is primarily responsible for the development & maintenance of National Highways. Development of State Roads in the country including the State of Rajasthan has to be done by State Government by their own funds and funds granted by GOI including under Central Road and Infrastructure Fund (CRIF) Act 2000.
- (b) No such proposal is pending for sanction under CRIF.

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